COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 354 OF 2017

Dated: 20th November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s JSW Energy Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) :

ORDER

Issue notice to the respondents returnable on 08.01.2018. Dasti, in addition, is permitted.

List the matter for admission on **08.01.2018**.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt